05-04-2023 The Coastal Aquaculture Authority (Amendment) Bill, 2023. GOVERNMENT BILLS RUPALA, SHRI PARSHOTTAM Devi, Smt. Rama RUPALA, SHRI PARSHOTTAM Coastal Areas

Title: The Coastal Aquaculture Authority (Amendment) Bill, 2023.

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA): Madam, I beg to move for leave to introduce a Bill to amend the Coastal Aquaculture Authority Act, 2005.

माननीय सभापति : प्रश्न यह है:

?कि तटीय जलकृषि प्राधिकरण अधिनियम, 2005 का संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमित प्रदान की जाए ।?

<u>प्रस्ताव स्वीकृत हुआ</u>।

SHRI PARSHOTTAM RUPALA: Madam, I introduce the Bill.

14.05 hrs